

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिष्णु चरण शुक्ल): (क) जी नहीं, श्रीमान्। बिहार सूचना केन्द्र के एक लिपिक एक कार्यालय चपरासी तथा एक अरदली चपरासी को उस कार्यालय के पद समाप्त हो जाने के कारण सेवा-मुक्त कर दिया गया। बिहार भवन का एक आशुलिपिक निश्चित आरोपों पर निलम्बित किया गया है और उसके विरुद्ध विभागीय कार्यवाही आरम्भ की जा चुकी है।

(ख) से (घ). तक : यह सच है कि लिपिक, अरदली चपरासी, तथा आशुलिपिक को कुछ महीनों का ड्यूटी वेतन भुगतान नहीं किया गया है। अब देय राशि को और बिना विलम्ब के भुगतान करने के लिये आदेश जारी कर दिये गये हैं। संबंधित कर्मचारियों के वेतन भुगतान में विलम्ब के लिये उत्तरदायित्व निर्धारित करने के लिये भी कदम उठाये गये हैं।

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 1036 DATED 26-7-1968 RE. RENEWAL OF LICENCES OF COMMERCIAL PILOTS

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): In reply to part (c) of the Unstarred Question No. 1036, answered on 26th July, 1968, regarding information about the expenditure incurred on training of flying crew during the years 1962-63 to 1968-69, the following figures of expenditure were given, based on the information furnished by Indian Airlines :

1962-63	Rs. 1310 Lakhs
1963-64	Rs. 1394 "
1964-65	Rs. 2383 "
1965-66	Rs. 3047 "
1966-67	Rs. 2903 "
1967-68	Rs. 3400 "
1968-69	Rs. 3500 "

Indian Airlines have since informed that, due to a typographical error the decimal point in between the figures was inadvertently omitted. After inserting the decimal point, the correct figures should read as under :—

1962-63	Rs. 13.10 Lakhs
1963-64	Rs. 13.94 "
1964-65	Rs. 23.83 "
1965-66	Rs. 30.47 "
1966-67	Rs. 29.03 "
1967-68	Rs. 34.00 "
1968-69	Rs. 35.00 "

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 4781 DATED 18-12-1967 RE. SUPPLY OF TINNED MEAT TO ARMY BY ESSEX FARM, DELHI.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): In answer to parts (b), (c) and (d) of Unstarred question No. 4781 given in the Lok Sabha on the 18th December 1967, it was stated that enquiry into the allegation of slaughtering of pregnant goats by the Essex Farm, Delhi, had revealed that an Army Veterinary Officer conducts ante-mortem and post-mortem examination and it was not correct that pregnant goats were slaughtered for supply of tinned meat to the Army.

2. Subsequent inquiries have shown that out of 10,180 animals presented for slaughtering during the period from August 1967 till January 1968, 1036 were rejected for pregnancy during ante-mortem examination by the Army Veterinary Officer. Although no goats known to be pregnant were slaughtered, at the time of post-mortem examination the Army Veterinary Officer found 2 to 3 per cent carcasses with foetus of not more than 5 to 6 weeks duration, but he did not reject them as the meat was wholesome for human consumption.

These cases of early pregnancy could not be detected during ante-mortem examination and were not rejected as a result of post-mortem examination since the meat was considered wholesome.

3. I take this opportunity to amplify the answer given previously.

12.17 HRS.

MATTER UNDER RULE 377

PRESS STRIKE

SHRI HEM BARUA (Mangaldai) : This being the last day of the session may I draw your attention to an important matter? We know you are making efforts for the solution of the strike by pressmen. We are very much perturbed to know about it. Yesterday 41 persons were arrested near Parliament House. You should direct the Government to make a statement on this.

MR. DEPUTY - SPEAKER : Mr. Banerjee has written to me and I have permitted him to raise it.

श्री एस० एम० जोशी : (पूना) मैं गृह मंत्री से एक प्रार्थना करना चाहता हूँ। इस तरह के मामले जब होते हैं तो उन पर जब आप बयान देते हैं कि राज्य सरकार द्वारा दी गई सूचना के अनुसार यह यह हुआ है। इस में भी यह लिखा हुआ है कि जब जलूस विशनीपुर मस्जिद पहुँचा तो—

MR. DEPUTY-SPEAKER : That question is over now. Mr. Banerjee.

श्री एस० एम० जोशी : मैं सवाल नहीं कर रहा हूँ। मैं तो—

SHRI S. M. BANERJEE (Kanpur) : Sir, with your permission under rule 377 I raise this matter. You know that today the newspaper employees' strike has entered the 40th day. They are practically starving on the streets. Daily some confusing statements are appearing in the press that the Prime Minister is intervening, the Labour Minister is making efforts and so on. 14 newspapers have declared a

lockout and they are the biggest employers. I know it is difficult for the Government to go against them, but in all fairness, let this Government intervene effectively. I would request you to direct the Labour Minister to make a statement by which we may be consoled and the newspaper employees may be consoled that the sympathies of the Labour Ministry are with the employees and not with the employers. (Interruptions).

SHRI NATH PAI (Rajapur) : Sir. I entirely support the claim of my hon. friends Shri Randhir Singh and Shri Sheo Narain also to make their submissions to you. May I, Sir, raise only one small matter. Parliament, at least Lok Sabha, will be adjourned today and, if my information is not altogether wrong, Rajya Sabha will be adjourning *sine die* tomorrow. The main guardian and sentinel of the rights of the people of India, therefore, will be in recess. The other watchdog of India, that is the Press, unfortunately is suffering from strike. So both the two organs of democracy are not available. When that is so, I do not know what is the significance of democracy. I know Parliament will not be dissolved. The Parliament will not be dissolved. (Interruption). Luckily Shri Dange is not the Prime Minister of India. I want the classical old type of democracy where the Press and Parliament will still be available. I know that you are taking an active interest in bringing about a rapprochement, a settlement in this because of the hardships, which were graphically referred to by my hon. friend, Shri Banerjee, which are being undergone by the employees. But my anxiety goes a little beyond that. In view of the fact that the two organs of democracy will not be available any longer, I am not prepared to trust this Government with the fate of this country in the absence of a free Press and in the absence of Parliament. In the light of this may we know what steps the Government are contemplating to bring about at least, if the Parliament cannot be functioning all the time, the functioning of the Press.